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Title: Introduction of the Indian Penal Code (Amendment) Bill, 2015 (Substitution of new Section for Section 124A).

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

DR. SHASHI THAROOR : I introduce the Bill.

**15.36 1/2 hours**

**(viii)ASYLUM BILL, 2015\***